## **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

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## TWENTY-SECOND REPORT

(Presented on 1.8.2001)

The Business Advisory Committee held a sitting on Tuesday, the 31st July, 2001.

2. Th		ee recommend the allocation of time to the follow	ring items of business as
	(1)	Discussion on Statutory Resolution seeking	
	. ,	disapproval of the Food Corporations	2 hours
		(Amendment) Ordinance, 2001.	(May be taken
			up together)
	(2)	The Food Corporations (Amendment)	
		Bill, 2001.	
		(Replacing the Ordinance)	
		(Consideration and passing)	
	(2)		
	(3)	Discussion on Statutory Resolution seeking	
		disapproval of the Live-Stock Importation	1 hour
		(Amendment) Ordinance, 2001.	(May be taken
			up together)
	(4)	The Live-Stock Importation (Amendment)	
		Bill, 2001.	
		(Replacing the Ordinance)	
		(Consideration and passing)	
		'	
	(5)	Discussion on Statutory Resolution seeking	
		disapproval of the Indian Council of World	1 hour
		Affairs (Second) Ordinance, 2001.	(May be
			taken up
	(6)	The Indian Council of World Affairs Bill, 2001.	together)
		(Replacing the Ordinance)	

(Consideration and passing)

(7) The Central Vigilance Commission Bill, 2000, 4 hours as reported by Joint Committee.

(Consideration and passing)

(8) The Influx from Pakistan (Control) Repealing ½ hour (Repeal) Bill, 2001, after it has been passed by Rajya Sabha.

(Consideration and passing)

(9) The Sugarcane Cess (Validation )Repeal Bill, ½ hour 2001, after it has been passed by Rajya Sabha.

(Consideration and passing)

(10) The Marriage Laws (Amendment) Bill, 2001, 2 hours after it has been passed by Rajya Sabha.(Consideration and passing)

(11) The Railway Companies (Repeal) Bill, 2001, ½ hour after it has been passed by Rajya Sabha.

(Consideration and passing)

(12) The Railway Companies (Substitution of Parties ½ hour in Civil Proceedings) (Repeal) Bill, 2001, after it has been passed by Rajya Sabha.

(Consideration and passing)

**NEW DELHI;** <u>July 31, 2001</u> Sravana 9, 1923 (Saka) G.M.C. BALAYOGI Chairman, BUSINESS ADVISORY COMMITTEE